

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **27.02.2023** (MONDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr	Mr. K Gowtham Kumar	Mr. Parthasarthy-R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
WITH				
2	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr	Ms. Deepika Murali	Mr. Parthasarthy-R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms.Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
2	Comp App (AT) (CH) (Ins) No. 41/2023 For Condone Delay IA No. 149/2023	SMS Foundation & Foundation & Investments LLP rep by its designated partner Mr. Manish Kumar B. Shah Vs J John Ohilvi RP, Harsha exito Engg. Pvt. Ltd.	Mr. K Gaurav Kumar	Mr. T Dhanasekaran
3	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishnan	Mr. Sukumar Nainan Oommen For Caveator

4	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishnan	Mr. Sukumar Nainan Oommen For Caveator
5	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishnan	Mr. Sukumar Nainan Oommen For Caveator
6	Comp App (AT) (CH) No. 29/2023	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishnan	Mr. Sukumar Nainan Oommen For Caveator
7	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta \ WITH	Mr. PB Krishnan	Mr. Sukumar Nainan Oommen For Caveator
8	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta Vs Sulochana Gupta	Mr. PB Krishnan	Mr. Sukumar Nainan Oommen For Caveator

For Compliance (Defects)

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	9805118/00287/2021 (Diary No. 151/2021)	Col KS Muthukrishnan SC (Retd.) Vs M/s SARE Shelters Projects Pvt Ltd.	Mr. KF Manavalan	
10	9805118/00898/2021 (Diary No.879/2021)	Uppala Srinivas Vs S.Rajendran	Mr. Chirag Gupta	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 188/2022 For Stay IA No. 436/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition) WITH	Mr. B Dhanaraj Ms. Parvathi K	Mr. Raj Kumar Jhabakh

12	Comp App (AT) (CH) (Ins) No. 189/2022 For Stay IA No. 437/2022	Mr. P Eswaremoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition)	Mr. B Dhanaraj Ms. Parvathi K	Mr. Raj Kumar Jhabakh
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors	M.S.Paul J Hudson Samuel & Partners	Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju R
WITH				
14	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr	Mr. M. Nagadeepak Mr. Lokeshwar Reddy Mr. Rohan Aloor Ms. Himangini Sanghi	Mr. JVL Bharathi R1 Mr. Sivakumar & Suresh R2
15	Comp App (AT) (CH) (Ins) No.305/2021 To dispense with IA No. 644/2021 To implead IA No. 213/2022	Muraleedharan V.N & 58 Ors Vs M/s. Hindustan Newsprint Limited & Anr.	Ms. Jinnu Sara George	Ms. Srishti Thukral- R1, Mr. P.V. Vinod- R2, Mr.Shivshankar R. Panicker- R3
16	Comp App (AT) (CH) No. 47/2022 For Stay IA No. 559/2022	Aapico Hitech Public Company Limited Vs. Sakthi Sugars Ltd. & Ors	Mr.J Sivanandara	Ms. Saranya- R1
17	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Leader Forum Vs S. Siva Sundar & 3 Ors	Mr Sathyanarayanan S	Mr. S Kumaran- R2 & R3 Mr. Venkata Sivakumar, R4
18	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs. K Computers & Anr	Mr.Pawan Jhabakh	Mr.Y Suryanarayana R1

		WITH		
19	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs. K Computers & Anr	Mr.Pawan Jhabakh	Mr.Y Suryanarayana R1
20	Comp App (AT) (CH) (Ins) No. 314/2022 Additional docs IA No. 665/2022	Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Karthik Seshadri	Mr. Arjun K Perikal
21	Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr.	Mr. B Dhanaraj Ms. Pavithra K	Mr. Anant Merathia- R1
22	Comp App (AT) (CH) (Ins) No. 420/2022 Condone Delay IA No. 1029/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer	Mr. MV Swaroop	Mr. B. Vijay

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors	M/s Cyril Amarchand Mangaldas	Mr. Abhijeet Sinha
24	TA (AT) No. 70/2021 (Comp App (AT) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) P Ltd	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla

25	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
26	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. Anand Sashidharan	Mr. Thriyambak J Kannan
27	Comp App (AT) (CH) (Ins) No. 333/2021	Sree Ganesh Constructions Vs IVRCL Ltd Represented by Suntanu Sinha Liquidator	Mr.Y Suryanarayana	Mr. Nityavendhan K- R1
28	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan
29	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors WITH	Ms. Akshaya Manoharan	Mr. Venkataramanan- R1 M/s Ramalingam & Associates- R3
30	Comp App (AT) (CH) (Ins) No.83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
31	Comp App (AT) (CH) (Ins) No. 284/2022 For Stay IA No. 600/2022	P.K. Balasubramanian Vs State Bank of India WITH	Mr. Kaushik Sharma	Mr. K. Chandrasekaran
32	Comp App (AT) (CH) (Ins) No. 293/2022	Union Bank of India Vs P.K.Balasubramaniam	Mr. N Somasundaar	Mr. K. Chandrasekaran

33	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunker Rathi	Ms. Shweta Dubey	
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Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- ycnclatchennai5@gmail.com
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